

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.19**  
**C.P.(IB)No.48/BB/2024**

**IN THE MATTER OF:**

Mr. Santhosh L.S

... Petitioner

**Order under Section 94 (1) of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 19.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri A. S. Sathish Kumar, PCS

**ORDER**

1. Heard the Ld. PCS appearing for the Petitioner.
2. Ld. PCS appearing for the Petitioner requests further time to comply with Order dated 11.03.2024. Therefore, two weeks' time is granted to the Ld. PCS for the Petitioner to comply with the said Order.
3. List the case on **05.06.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi